| Year | Amount released under Marketing Incentive Compon | ent. |
|------|--|------|
|------|--|------|

| | Number of proposal | Amount of central | | | | |
|------------------|--------------------|---------------------|--|--|--|--|
| - | received | assistance released | | | | |
| 2004-05 | 1 | 40.19 | | | | |
| 2005-06 | 2 | 30.33 | | | | |
| 2006-07 | 2, | 6.33 | | | | |
| 2007-08 | 1 | 28.67 | | | | |
| 2008-09 | 2 | 179.44 | | | | |
| 2009-10 | - | 0.00 | | | | |
| 2010-11 | 1 | 134.98 | | | | |
| (upto July 2010) | | | | | | |
| Total | 9 | 419.94 | | | | |

⁽b) Does not arise.

(c) To dispose of the proposals as early as possible after receiving the proposals in complete shape and subject to budgetary allocation.

Sick spinning mills

1172. SHRI PYARIMOHAN MOHAPTRA: Will the Minister of TEXTILES be pleased to state:

- (a) the State-wise number of sick spinning mills in the country; and
- (b) the steps being taken to revive those?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Government seeks to foster a policy regime, which facilitates growth and development of Indian industry. It has taken a number of steps to revive sick industrial units which, inter-alia, include, guidelines of the Reserve Bank of India (RBI) to banks, amalgamation of sick units with healthy units, setting up of Board for Industrial and Financial Reconstruction (BIFR) under the Sick Industrial Companies (Social Provisions) Act, etc. For restructuring of high cost debts of textiles units, in the organized sector, Ministry of Finance introduced a Debt Restructuring Package to help textiles units overcome their unsustainable debt burden. As on 31.3.2010, 870 textile cases are registered with BIFR. State-wise details are given in the Statement.

Statement

Cases of Mills Registered with Board of Industrial Financial Reconstruction (BIFR) as on 31/03/2010

| State Name | Dec- lared | Dec- lared | Draft Scheme | Dropped as Net | Non- Main- | Others | Reman- ded | Scheme Approved | Scheme Sanc- | Stay | Under | Winding | Wind- | Total Cases |
|--------------------|---------------|---------------|-----------------|-------------------|---------------|--------|---------------|--------------------|-----------------|--------|---------|--------------|----------------|----------------|
| | No | Sick | Scriente | Worth | tainable | | by | under | tioned | by | Enquiry | Up notice | ing Up | Cases |
| | longer | | | become | | | AAIFR/ | section | under | Court/ | | | reommer | j- |
| | Sick | | | Positive | | | Court | 17(2) | Section | | | | ded | |
| | | | | | | | | SICA, | 18(4) | by | | | section | |
| | | | | | | | | 1985 | SICA, 1985 | AAIFR | | | 20(1) SICA, | |
| | | | | | | | | | 1700 | | | | 1985 | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
| Andhra Pradesh | 3 | 9 | | 1 | 9 | 4 | | | 2 | | 6 | | 19 | 53 |
| Assam | | 1 | | | 4 | | | | | | | | | 5 |
| Bihar | 1 | | | | 1 | | | | | | | | | 2 |
| Chandigarh | 1 | | | | | | | | | | | | | 1 |
| Dadra Nagar Haveli | | | | | 1 | | 1 | | 1 | | | 2 | | 5 |
| Daman & Diu | | | | | | | | | | | 1 | | | 1 |
| Delhi | 3 | 15 | | 2 | 11 | 2 | | | 1 | 2 | 4 | | 6 | 46 |
| Goa | | | | | 1 | | | | | | | | | 1 |
| Gujarat | 10 | 13 | 2 | 1 | 20 | 13 | 1 | | 3 | | 10 | 2 | 47 | 122 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
|------------------|----|-----|---|----|-----|----|---|---|----|----|----|----|-----|-----|
| Haryana | 2 | 4 | | | 5 | 1 | | | 1 | | | | 13 | 26 |
| Himachal Pradesh | | | | | | | | | | | | | 1 | 1 |
| Jharkhand | | | | | | | | | | | | | 1 | 1 |
| Karnataka | 5 | 10 | | 1 | 8 | 3 | | | 4 | 1 | 3 | | 8 | 43 |
| Kerala | 1 | 5 | | 2 | 2 | | | | 1 | | | | 3 | 14 |
| Madhya Pradesh | 1 | 5 | | | 4 | 2 | | 1 | 3 | | 3 | | 12 | 31 |
| Maharashtra | 18 | 36 | | 4 | 32 | 19 | 1 | 2 | 9 | | 13 | 3 | 32 | 169 |
| Orissa | 1 | 1 | | | 2 | | | | | 1 | | | 1 | 6 |
| Pondicherry | | 1 | | | | | | | | | | | | 1 |
| Punjab | | 8 | | | 11 | 8 | 2 | | 1 | 1 | 4 | | 4 | 39 |
| Rajasthan | 2 | 9 | 2 | 2 | 8 | 3 | 1 | | 1 | 1 | 8 | | 8 | 45 |
| Tamilnadu | 12 | 38 | 4 | 7 | -31 | 16 | 1 | 1 | 13 | | 14 | 3 | 35 | 175 |
| Uttar Pradesh | 2 | 2 | | | 7 | 2 | | | 8 | 1 | 2 | | 16 | 40 |
| Uttaranchal | 1 | | | | 1 | | | | | | | | 3 | 5 |
| West Bengal | | 9 | | 1 | 6 | 6 | | | 5 | | 3 | | 8 | 38 |
| Total | 63 | 166 | 8 | 21 | 164 | 79 | 7 | 4 | 53 | 7 | 71 | 8 | 219 | 870 |